

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 341 of 2018

IN THE MATTER OF:

**Kozhikode Coconut Farmers Producer
Company Ltd.**

...Appellant

Vs

Moolath Mannil Sreenivasam

....Respondent

Present:

For Appellant: None

For Respondent:

ORDER

08.10.2018: On 5th October, 2018, when the matter was taken up following order was passed:-

“ORDER

05.10.2018 *In spite of repeated calls, nobody appears on behalf of the appellant.*

Post the case ‘for Admission (Fresh Case)’ on 8th October, 2018 on the top of the list.”

2. Today also nobody appears for the Appellant in spite of repeated calls, therefore, the appeal is dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc